## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P No.03/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th September 2017, 10.30 A.M.

Name of the Company		Nicco Corporation Ltd -Vs- Asset Reconstruction Co.of India Ltd.		
Under Section		14 IBC		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1.	Mr. Jishov & mr. Pratik	Saha, Sn. Adv. J A	prining on behalf of	Pralik ala, Am
1.	Rahml	Anddy,	Niceo Corporation	Roberty.

ORDER

Ld. Counsel for the applicant and the corporate debtor are present.

List the matter on 12/09/2017.

(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)